

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 267 OF 2019 &
IA NO. 700 OF 2019

Dated : 19th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of :

PTC India Limited	Versus Appellant(s)
PunjabState Electricity Regulatory Commission & Ors.	 Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishrov Mukerjee
Mr. Janmali Manikala Rao
Mr. Ameya Vikram Mishra

Counsel for the Respondent(s) : Mr. Avinash Menon for R-1

Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Ashwin Ramanathan for R-2

ORDER

Heard Appellant and Respondents. We grant stay till next date of hearing as sought in interim application so far as arrears deduction and recovery pertaining to trading margins is concerned.

Rejoinder, if any, shall be filed within two weeks with advance copy.

List the IA for hearing on **05.11.2019**.

(Ravindra Kumar Verma)
Technical Member

mk/pk

(Justice Manjula Chellur)
Chairperson